

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 104/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Ashi Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Anchal Mittal, Advocate

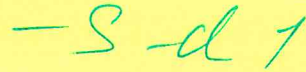
For the Respondent (s): None

ORDER

Notice to the ROC returnable on 16th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)